GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA

UNSTARRED QUESTION NO. 2202 TO BE ANSWERED ON 12.05.2016

2202. IMPLEMENTATION OF PMAGY

SHRIMATI RENUKA CHOWDHURY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the SC component in the Pradhan Mantri Aadarsh Gram Yojana (PMAGY) has not been properly implemented in certain States;

(b) if so, the details thereof, along with the reasons therefor; and

(c) the corrective steps taken by Government in the matter?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a): Pradhan Mantri Adrash Gram Yojana (PMAGY) is implemented for the integrated development of villages having Scheduled Caste (SC) population of more than 50%. The Scheme does not have a separate SC component as it is intended for their overall benefit.

(b) & (c): In view of (a) above, does not arise.
